

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 758/9/HDB/2019
NAME OF THE COMPANY	Gati-Kintetsu Express Pvt Ltd
NAME OF THE PETITIONER(S)	Suvidha Movers Pvt Ltd
NAME OF THE RESPONDENT(S)	Gati-Kintetsu Express Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kamal Saboo	PCS	Kamal.Saboo@Kosherlegal.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

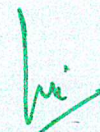
ORDER

Counsel for the Petitioners/Operational Creditor present and is directed to issue notice to the Respondent/Corporate Debtor for appearance and making submissions if any, and file proof of service. Put up the matter on 18.12.2019.



MEMBER TECHNICAL

Rk



MEMBER JUDICIAL